

**HIGH COURT OF JAMMU AND KASHMIR AT JAMMU**  
**(Office of the Registrar Judicial, Jammu)**

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No: 1000-A/RJ/2021

Dated: 25.03.2021

**NOTICE**

It is hereby notified for information to all the Allottee Advocates of Lawyer Chambers, of District Court Complex, Jammu, that the Notices issued by the office of undersigned under endorsement Nos. 743/RJ/2021 to 946/RJ/2021 dated 23.03.2021 for deposit of outstanding dues on account of Rent/ License fee with the Nazir of this Registry are hereby withdrawn for the time being.

  
(Sonia Gupta)  
Registrar Judicial

No: 1002-A/RJ/2021

Dated: 25.03.2021

Copy forwarded to the:-

1. I/C, NIC, Jammu, for uploading the same on the official website of the High Court.